

List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Name of the corporate debtor: CITY MALL DEVELOPERS PRIVATE LIMITED;				Date of commencement of CIRP: 08th March 2023 ;				List of creditors as on : 18.10.2022						
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Indian Bank	22.03.2022	1,16,44,30,645.93	1,16,44,30,645.93	Financial debt (Term loan secured)	1,16,44,30,645.93	-	NO	22.47	-	-	-	-	The Claim was admitted by the Interim Resolution Professional
2	GSR Tradefin Private Limited	06.07.2022	2,36,70,56,194.14	2,36,70,56,194.14	Secured financial debt	2,36,70,56,194.14	-	NO	45.68	-	-	-	-	The financial debt was assigned to GSR Tradefin Private Limited from Omkara Assets Reconstruction Private Limited (City Mall developers Pvt Ltd. Is the corporate guarantor of the term loan facility availed by Krish Raipur Hotels Pvt. Ltd.). The Claim was admitted by the Interim Resolution Professional
		2	3,53,14,86,840.07	3,53,14,86,840.07		3,53,14,86,840.07			68.15	-	-	-	-	